

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 508 of 2020**

**IN THE MATTER OF:**

**Victory Iron Works Ltd.**

**...Appellant**

**Versus**

**Jitendra Lohia  
Resolution Professional of  
Avani Towers Pvt. Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Alok Dhir and Ms. Varsha Banerjee, Advocates.**

**For Respondents: Mr. Abhijeet Sinha, Mr. Saikat Sarkar and Mr. Shounik Mitra, Advocates for R-1.  
Mr. Jayant Mehta, Mr. Ashish Chaudhary and Mr. Kumarjit Banerjee, Advocates for R-2**

**With**

**Company Appeal (AT) (Insolvency) No. 377 of 2020**

**IN THE MATTER OF:**

**Energy Properties Pvt. Ltd.**

**...Appellant**

**Versus**

**Jitendra Lohia  
Resolution Professional of  
M/s Avani Towers Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Jayant Mehta, Mr. Ashish Chaudhary and Mr. Kumarjit Banerjee, Advocates.**

**For Respondents: Mr. Abhijeet Sinha and Mr. Saikat Sarkar, Advocates for R-1.  
Mr. Alok Dhir and Ms. Varsha Banerjee, Advocates for R-3.  
Mr. Shounik Mitra, Advocate for R-4&5.**

**ORDER**  
**(Through Virtual Mode)**

**11.09.2020:** Heard Mr. Alok Dhir, learned counsel representing the Appellant in Company Appeal (AT) (Insolvency) No. 508 of 2020. His arguments stand concluded.

List alongwith Company Appeal (AT) (Insolvency) No. 377 of 2020 for further arguments on **24<sup>th</sup> September, 2020**.

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

**[Shreesha Merla]**  
**Member (Technical)**

*am/gc*